

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT)(Insolvency) No.919/2020

In the matter of:

Radico Khaitan Ltd

Appellant

Vs

BT & FC Pvt Ltd and Ors

Respondent

Present:

Mr. Gopal Jain, Sr. Advocate, Ms Warmika Trehan, Mr. Ajay Bhargava, Mr Avinash Balakrishna, Ms Maithili Moondra and Ms Vanita Bhargava, Advocates for appellant.

Mr. Abhishek Singh, Ms Aayushi Mishra, Advocates for R3 and R4.

Mr. Pankaj Srivastava, Advocate for R1.

Ms Bhuvaneshwari Ramanathan, Advocate for R2.

ORDER

11.02.2021- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

Resolution Professional is directed to file the Status Report by Monday
i.e. 15.02.2021.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam